

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 82 of 2018

In the matter of:

Amit Mittal

.....**Appellant**

Vs

DLF Ltd. & Anr.

.....**Respondents**

Present:

For Appellant:-Mr. M.P Sahay, Mr. R.P. Sharma and Mr. E. Sukla, Advocates

For Respondent :-Mr. Avishkar Singhvi, Advocate for R-3
Mr. Ramji Srinivasan, Sr. Advocate with Mr. Rohan Arora,
Mr. Sourabh Rath and Mr. Chandni Anand, Advocates

ORDER

26.02.2020- Due to Paucity of time, this matter could not be taken up.

Post the Appeal for Hearing on **16th April, 2020** at 2:00 P.M.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Venugopal M.)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN